

(1)

Central Administrative Tribunal, Principal Bench

Original Application No. 1923 of 2001
M.A. No. 1606/2001

New Delhi, this the 1st day of August, 2001

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. S.A.T. Rizvi, Member (A)

1. Smt. Manisha Srivastava
w/o Shri Vivek Srivastava
R/o 4783/23, Ansari Road,
Darya Ganj, Delhi

2. Smt. Gayatri Grover
w/o Shri Ravi Grover
171-F, Mayur Vihar, Phase-I
New Delhi

- Applicants

(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through
The Secretary
Ministry of Information & Broadcasting,
Govt. of India, New Delhi

2. The Director (Admin.)
Directorate General of Doordarshan
Doordarshan Bhawan, Copernicus Marg,
New Delhi.

3. The Director
Doordarshan Kendra
Delhi

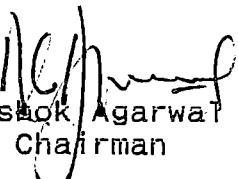
- Respondents

O R D E R (ORAL)

By Justice Ashok Agarwal, Chairman

Shri Yogesh Sharma, the learned advocate appearing on behalf of applicants states that his clients desire to make a fresh representation in respect of the subject matter of the present OA, ~~covering the~~ ^{He has made} prayer for permission to withdraw the OA. Prayer made is granted.


(S.A.T. Rizvi)
Member (A)


(Ashok Agarwal)
Chairman

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